

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2831
ANSWERED ON:30.03.2012
PANCHAYATI RAJ ACT IN DELHI
Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Panchayati Raj Act is being implemented in Delhi ;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the said Act is likely to be revived in Delhi?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a), (b) & (c): As per information given by National Capital Territory Administration (NCT) of Delhi, the Panchayati Raj Institutions are not in existence in the NCT of Delhi since 1990 and the Municipal Corporation Act 1957 is applicable to the whole of Delhi, except NDMC and Cantonment Board areas.

(d): The Government of NCT of Delhi has informed that there is no proposal to revive Delhi Panchayati Raj Act.